

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 43
TO BE ANSWERED ON THE 2ND FEBRUARY, 2021

INCREASE IN CROP INSURANCE PREMIUM

43. DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI SHANKAR LALWANI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the insurance premium amount has been increased under Pradhan Mantri Fasal Bima Yojana (PMFBY) by expanding its coverage;
- (b) if so, the details of the increased amount; and
- (c) the details of the area of land covered under PMFBY in Gujarat and Madhya Pradesh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Actuarial/bidder premium rate is charged by the insurance companies under the Pradhan Mantri Fasal Bima Yojana (PMFBY), but farmers have to pay maximum of 2% of sum insured for Kharif and 1.5% for Rabi food and oilseed crops and 5% for commercial/horticultural crops. Remaining part of actuarial premium is shared Central and State government on 50:50 basis except in North-Eastern States where it is 90:10 with effect from Kharif 2020-21 season. The premium amount payable to insurance companies also depends on sum insured and coverage under insured crops.

(c): 29.44 lakh ha. and 110.25 lakh ha. of cropped area is covered in Gujarat and Madhya Pradesh respectively during 2019-20 under PMFBY.
